

(TO BE PUBLISHED IN THE GAZETTE OF INDIA EXTRAORDINARY PART-1-SECTION-1)

**GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT OF COMMERCE**

**PUBLIC NOTICE NO. 35 (RE- 03)/ 2002-2007
NEW DELHI : DATED : 05/12/2003.**

Attention is invited to Paragraph 2.4 of the Export and Import Policy 2002-2007, as amended and Paragraphs 4.9 and 4.10 of the Handbook of Procedures, Vol.1, 2002-2007, as amended and also to the Handbook of Procedures, Vol.2, 2002-2007, as amended from time to time.

2. In exercise of the powers conferred under Paragraph 2.4 of the Export and Import Policy 2002-2007, as amended, the Director General of Foreign Trade hereby makes the following amendments/deletions/corrections and additions in the Handbook of Procedures, Vol.2, 2002-2007, as amended.

3. In the statement of Standard Input Output Norms as contained in the Handbook of Procedures, Vol.2, 2002-2007, as amended, amendments/ corrections/ deletion at appropriate places as mentioned in Annexure "A" to this Public Notice shall be made.

4. In the statement of Standard Input Output Norms, following additions shall be made at appropriate places as mentioned below:-

CHEMICALS AND ALLIED PRODUCTS

After the existing entry at Sl. No.A-3265, new entries at Sl. No. A-3266 to A-3272 shall be added as per Annexure "B" to this Public Notice.

ELECTRONIC PRODUCTS

After the existing entry at Sl. No.B-261, new entry at Sl. No. B-262 shall be added as per Annexure “C” to this Public Notice.

-:2:-

ENGINEERING PRODUCTS

After the existing entry at Sl.No.C-1929, new entries at Sl.No.C-1930 to C-1932 shall be added as per Annexure “D” to this Public Notice.

5. This issues in public interest.

(L. MANSINGH)
DIRECTOR GENERAL OF FOREIGN TRADE

-:3:-

Annexure “A” to the
Public Notice No. 35
Dated: 05/12/2003

AMENDMENTS/CORRECTIONS

Sl. No.	Page No.	Reference	Amendments/Corrections
1	2	3	4
1.	52	<u>Chemicals & Allied Products</u> Sl.No.A270	The description of import item at Sl. No. 1, (with quantity) shall be amended to read as under:- “Iodine—0.424 kg”
2.	64	<u>Chemicals & Allied Products</u> Sl.No.A366	The description of import item at Sl. No. 1, (with quantity) shall be amended to read as under:- “Iodine—0.764 kg”
3.	69	<u>Chemicals & Allied Products</u> Sl.No.A403	The description of import item at Sl. No. 1, (with quantity) shall be amended to read as under:- “Iodine—0.857 kg”
4.	207 - 208	<u>Chemicals & Allied Products</u> Sl.No.A1687	The description of export item shall be amended to read as under:- “Metal Fitted /Metal Bonded / Metal Un-Bonded Rubber Parts (Moulded / Extruded) including Engine Mounting and Automotive parts”
5.	354	<u>Chemicals & Allied Products</u> Sl.No.A2794	The norm covered by this entry shall be substituted by the following:-

--	--	--	--	--

Sl.No.	Export Item	Qty.	Import Item	Qty. Allowed
A2794	2 Amino Pyridine	1 kg	i) Pyridine OR i) a) Ethyl Alcohol (Denatured) i) b) Methanol	1.200 Kg 2.790 Kg 1.692 Kg

-:4:-

			i) c) Silica Alumina Catalyst OR i) c) Alumino Silicate Catalyst ii) Sodium Metal	0.043 Kg 0.023 Kg 0.51 Kg
--	--	--	--	---

6.	479	<u>Engineering Product</u> Sl.No.C1	The norm covered by this entry shall be substituted by the following:-
----	-----	--	--

Sl.No.	Export Item	Qty.	Import Item	Qty. Allowed
C1	All Aluminium Conductor (Bare)	1 MT	1. Aluminium Wire Rod. OR Aluminium Ingot	1.01 MT 1.04 MT.

7.	479	<u>Engineering Product</u> Sl.No.C7	The norm covered by this entry shall be substituted by the following:-
----	-----	--	--

Sl.No.	Export Item	Qty.	Import Item	Qty. Allowed
C7	Aluminium Conductor Steel	1 KM	1. Aluminium Wire Rod	Net content + 1%

	Reinforced (ACSR)		OR Aluminium Ingot	Net content + 4%
			2. High Carbon Steel Wire/ Rod	Net content + 5%
			3. Zinc	4% of weight of Steel content.

8.	646	<u>Engineering Product</u> Sl.No.C738	The description of import item at S.No.1 (without any change in quantity) shall be amended to read as under:- “Stainless Steel Rods/ Wire Rods/ Wire/ Ingots of variety-x ”
----	-----	--	--

-:5:-

9.	648	<u>Engineering Product</u> Sl.No.C754	1. The description of export item shall be amended to read as under:- “Pilfer Proof Caps-Plain/Printed with EP Liner” 2. The foot note below this entry shall be added:- “Note: The import item No.3 i.e. Printing Ink will be admissible only when export product is printed.”
----	-----	--	--

10.	780	<u>Engineering Product</u>	The norm covered by this entry shall be
-----	-----	----------------------------	---

Sl.No.C1382

substituted by the following:-

Sl.No.	Export Item	Qty.	Import Item	Qty. Allowed
C1382	Armoured / Un-armoured PVC Insulated Submersible/Flexible/Control Purpose Copper Cable rating upto 1100 Volts, not elsewhere specified	1 kg	1. Copper Cathode/ Rod 2. PVC Compound OR 2(a) PVC Resin (b) Plasticizer (PVC) (c) Filler (Calcium Carbonate/ Alumina/ Talc/ Kaolin/ China Clay 3. Tinned Copper Wire	1.01 kg/kg content in the export product 1.05 kg/kg content in the export product 60% of PVC compound 30% of PVC compound 10% of PVC compound 1.01 kg/kg content in the export product
Note: Tinned Copper Wire shall be allowed in Tin Copper braided/ screened flexible copper cables. Wherever PVC stabilizer (including molybdenum trioxide/Tin Stabilizer) is asked for, it may be allowed upto 3% of the quantity of PVC compound, subject to reduction of the same %age in the quantity of PVC resin. Paraffin wax wherever used may be permitted upto				

1% of PVC compound subject to same percentage reduction in filler quantity.

-:6:-

11.	782	<u>Engineering Product</u> Sl.No.C1392	The norm covered by this entry shall be substituted by the following:-
-----	-----	---	--

Sl.No.	Export Item	Qty.	Import Item	Qty. Allowed
C1392	Copper / Aluminium Conductors XLPE Insulated Armoured/ Unarmoured PVC Sheathed Cable for 1100V/L.T.	1 km	1. Continuous Cast Copper Rod/ Cathodes/ Wire Bars (EC Grade) 2. Aluminium Ingots/ Rods 3. XLPE Compound / Cross Linkable LDPE Compound 4. PVC Compound OR (a) PVC Resin (b) Plasticizer (PVC) (c) Filler (Calcium Carbonate/	1.01 kg/kg content in the export product 1.01 kg/kg content in the export product 1.05 kg/kg content in the export product 1.05 kg/kg content in the export product 60% of PVC Compound 30% of PVC Compound 10% of PVC Compound

			Alumina /Talc/ Kaolin/ China Clay	
Note: Wherever PVC Stabilizer (Including molybdenum trioxide / Tin Stabilizer) is asked for, it may be allowed upto 3% of the quantity of PVC compound, subject to reduction of the same %age in the quantity of PVC resin. Paraffin wax wherever used may be permitted upto 1% of PVC compound subject to same percentage reduction in filler quantity.				

-:7:-

12.	25	<u>Engineering Product</u> Sl.No.C1871 (Notified vide Public Notice No.66 Dated:04/03/2003)	The norm covered by this entry shall be deleted and shifted this entry in Electronic Groups SION entry at SL. No. B-262.
13.	33	<u>Plastic Products</u> Sl.No.H-507 (vide Public Notice No. 20 Dated:01/07/2002)	The norm covered by this entry shall be deleted.
14.	28	<u>Sports Goods</u> Sl.No. I- 42 (amended vide	The description of import item at Sl. No. 1, (without any change in quantity) shall be amended to read as under:-

		Public Notice No. 52 Dated:05/12/2002)	“Willow Cleft Length- 26-28.5 inch ; Breadth- 4-6/8-5 inch; Thickness-1-1/4- 1-1/2 inch, Height-2.75-3 inch ”
--	--	---	---

15.	28	<u>Sports Goods</u> Sl.No. I- 43 (amended vide Public Notice No. 52 Dated:05/12/2002)	The description of import item at Sl. No. 1, (without any change in quantity) shall be amended to read as under:- “Willow cleft Length- 26-28.5 inch ; Breadth-4-1/ 2-4-3/4 inch; Thickness- 1- 1/4-1-1/2 inch, Height-2.75-3 inch ”
-----	----	---	---

16.	28	<u>Sports Goods</u> Sl.No. I- 44 (amended vide Public Notice No. 52 Dated:05/12/2002)	The description of import item at Sl. No. 1, (without any change in quantity) shall be amended to read as under:- “Willow Cleft Length- 26-28.5 inch ; Breadth- 4-1/2-4-3/4 inch; Thickness-1- 1/4-1-1/2 inch, Height-2.75-3 inch ”
-----	----	---	--

17.	28	<u>Sports Goods</u> Sl.No. I- 45 (amended vide Public Notice No. 52 Dated:05/12/2002)	The description of import item at Sl. No. 1, (without any change in quantity) shall be amended to read as under:- “Willow Cleft Length- 26-28.5 inch ; Breadth- 4-1/2-4-3/4 inch; Thickness- 1- 1/4-1-1/2 inch, Height-2.75-3 inch ”
-----	----	---	---

-:8:-

18.	28	<u>Sports Goods</u>	The description of import item at Sl. No.
-----	----	---------------------	---

		Sl.No. I- 46 (amended vide Public Notice No. 52 Dated:05/12/2002)	1, (without any change in quantity) shall be amended to read as under:- “Willow Cleft Length- 26-28.5 inch ; Breadth- 4-1/2-4-3/4 inch; Thickness- 1- 1/4-1-1/2 inch, Height-2.75-3 inch ”
--	--	--	--

19.	29	<u>Sports Goods</u> Sl.No. I- 47 (amended vide Public Notice No. 52 Dated:05/12/2002)	The description of import item at Sl. No. 1, (without any change in quantity) shall be amended to read as under:- “Willow Cleft Length- 26-28.5 inch ; Breadth- 4-1/2-4-3/4 inch; Thickness- 1- 1/4-1-1/2 inch, Height-2.75-3 inch ”
-----	----	---	---

Note: (common to all sizes of Cricket Bats covered under Entry Nos. I-42 to I-47 above):-
“The cane for handle of cricket bat with a diameter varying from 10 mm to **40 mm** may also be imported subject to the condition that the weight of cane is 450 gms (+/-10%). Appropriate handle shall be required in export product”.

20.	1108	<u>Textile Products</u> Sl.No.J-269 (Notified vide Public Notice No. 31 Dated:05.11.2003)	After the description of import item at Sl. No. 3, the following import item shall be corrected to read as under:- “4. LDO/ Furnace Oil - 0.182 Ltr. /kg. of Polyester Filament yarn”
-----	------	---	--

21.	1125	<u>Miscellaneous Products</u> Sl.No.K-41	Quantity of import item at Sl. No. 1, shall be corrected to read as under:- “ 0.02 kg instead of 0.02 kg/kg ”
-----	------	---	---

22.	16	<u>Miscellaneous Products</u> Sl.No.K-58 (amended Vide Public Notice No.23 Dated:10.09.2003)	In the description of import item at Sl. No. 1, (without any change in quantity) shall be amended to read as under:- “Card Board / Art Card Coated other than ivory Board (GSM 135 – 350) only relevant item of relevant GSM used in the export shall be allowed for import”
-----	----	--	---

-:9:-

Annexure “B” to the
Public Notice No. 35
Dated: 05/12/2003

CHEMICALS AND ALLIED PRODUCTS

Sl.No.	Export Item	Qty.	Import Item	Qty. Allowed
A3266	Ethylene	1 MT	1. Propane	1.407 MT
A3267	Propylene	1 MT	1. Propane	1.342 MT
A3268	Poly Butadiene Rubber (PBR)	1 Ton	1. Butadiene 1:3 2. Butadiene 1:2 3. Diethyl Aluminium Chloride (DEAC) 4. Cobalt Octate 5. Alkylated Triphenyl Phosphate (Polygard HR) 6. Di-tertiary Butyl Para Cresol (DTBPC)	1006 kgs 1.196 kg 1.727 kg 0.079 kg 3.907 kg 2.608 kg

			7. Methanol	2.12 kg
			8. Butene-1	6.924 kg
			9. Benzene	29.118 kg
			OR	
			1. Butadiene 1:3	1006 kg
			2. Boron Tri Fluoride	0.77 kg
			Ether Complex	
			(BRF)	5.2 kg
			3. 2,6-Di-tert-butyl Para	
			Cresol (BMP)	2.28 kg
			4. Alkylated Triphenyl	
			Phosphate (Polygard	
			HR)	0.97 kg
			5. Phosphate	
			Polyoxyethylene	
			Phenyl Ether (PPA)	1.6 kg
			6. Naphthanic Oil	11.81 kg
			7. n-Heptene	0.43 kg
			8. Nickel Naphthenate	0.26 kg
			9. Triethyl Aluminium	
			(TEAL)	15 kg
			10. Toluene	

-:10:-

A3269	Piperidine (Min. Purity 99%)	1 kg	1. Ruthenium Alumina Catalyst (Ruthenium 5%)	0.0022 Kg
			2. Pyridine (Min. 99%)	1.022 Kg
			OR	
			a) Alumino Silica Catalyst	0.037 Kg
			OR	0.0194 Kg

			a) Alumina Silicate Catalyst 3. Denatured Ethyl Alcohol 4. Methanol	2.376 Kg 1.441 Kg
A3270	Acetic Anhydride	1 kg	1. Butyl Acetate 2. Acetic Acid OR Denatured Ethyl Alcohol	0.003 Kg 1.260 Kg 1.260 Kg
A3271	1,2,4 Trichloro Benzene	1 kg	1. Benzene	0.680 Kg
A3272	2/S Coated Art Board	1 MT	1. Wood Pulp 2. Calcium Carbonate 3. Clay 4. SBR Latex (50% DRC) 5. Wet End Chemicals (Retention Aid, AKD Dimer of Fatty Acid, AKD Emulsifier Resin 216, AKD Stabilizer 472, Optical Brightening Agent, Dispersent, cathonic Starch, Oxidised Starch 6. Coating Chemicals (Carboxyl Methyl Cellulose, Poly Vinyl Alcohol, Hardner, Lubricant, Antifoamer, Optical Brightening Agent, Dispersant)	0.9414 MT 0.145 MT 0.08 MT 0.054 MT 0.0465 MT 0.0291 MT

-:11:-

Annexure “C” to the
Public Notice No. 35
Dated: 05/12/2003

ELECTRONIC PRODUCTS

Sl.No.	Export Item	Qty.	Import Item	Qty. Allowed
B262	Solid State Relays	1 No.	1. SCR 2. IC (Opto Coupler) 3. TRIACS 4. Regulator 5. IC-OP AMP 6. MOSFET 7. Transistor 8. Diode/Silicon Rectifier 9. Adhesives 10.Epoxy	Net to net Cif value of the items 9 & 10 taken together shall be restricted to 4% of the FOB value of exports

-:12:-

Annexure “D” to the
Public Notice No. 35
Dated: 05/12/2003

ENGINEERING PRODUCTS

Sl.No.	Export Item	Qty.	Import Item	Qty. Allowed
C1930	Iron Ore including Processed Iron Ore	1 MT	1. Tricone Rock Roller Bits with Nozzle Assembly	1% of FOB value of resultant product
C1931	Tungsten Wire (0.525 mm dia)	1 kg	1. Ammonium Paratungstate	1.74 Kg./Kg. export of Tungsten Wire
C1932	Molybdenum Wire (0.82 mm dia)	1 kg	1. Molybdenum Powder 99.5% Pure 2. Graphite Lubricant	1.15 Kg 0.05 Kg